

the importers/ exporters themselves, corrective measures are to be mainly taken by them to avoid delay.

#### Allocation under Indira Awaas Yojana

1254. SHRI GOPINATH GAJAPATHI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to provide additional allocation to each State Government under Indira Awaas Yojana during the current financial year;

(b) if so, the allocation made to each State and the additional allocation proposed to be made during the remaining period of the current plan period for the above Centrally sponsored scheme; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR):

(a) Yes, Sir.

(b) and (c). Under Indira Awaas Yojana (IAY), an allocation of Rs. 1000 crores has been made by the Central Government to the various States/UTs. The State-wise allocation for the year 1995-96 is given in the enclosed Statement. The additional allocation of funds under I. A. Y. will be considered on merit depending upon the proposals received from the State Governments.

#### STATEMENT

*Funds allocation under IAY During 1995-96*

(Rs. lakhs)

Sl. No.	State/U.T.	Allocation		
		Central	State	Total
1	2	3	4	5
1.	Andhra Pradesh	7766.21	1941.05	9705.26
2.	Arunchal Pradesh	79.71	19.93	99.66
3.	Assam	2555.95	638.99	3196.96
4.	Bihar	15229.21	3807.30	19036.51
5.	Goa	86.12	21.53	107.65
6.	Gujarat	2850.09	712.52	3562.51
7.	Haryana	686.63	171.16	855.79
8.	Himachal Pradesh	273.65	68.41	342.06
9.	Jammu & Kashmir	556.07	139.02	695.09
10.	Karnataka	5213.33	1303	6516.66
11.	Kerala	1896.68	474	2370.85
12.	Madhya Pradesh	9838.39	2459.60	12297.99

	1	2	3	4	5
13.	Maharashtra	8464.06	2116.02	10580.08	
14.	Manipur	102.16	25.56	127.70	
15.	Meghalaya	119.54	29.89	149.43	
16.	Mizoram	50.36	12.59	62.95	
17.	Nagaland	128.13	32.03	160.16	
18.	Orissa	6298.60	1574.65	7873.25	
19.	Punjab	486.85	121.71	608.56	
20.	Rajasthan	4087.49	1021.87	5109.36	
21.	Sikkim	46.65	11.66	58.31	
22.	Tamil Nadu	7018.73	1754.68	8773.41	
23.	Tripura	132.69	33.17	165.86	
24.	Uttar Pradesh	18921.14	6730.29	23651.43	
25.	West Bengal	6957.87	1739.47	8697.34	
26.	A & N Islands	47.17	0.00	47.17	
27.	D & N Haveli	25.61	0.00	25.61	
28.	Daman & Diu	15.08	0.00	15.08	
29.	Lakshadweep	23.65	0.00	23.65	
30.	Pondicherry	46.18	0.00	46.18	
	Total	100000.00	24960.58	124960.58	

[Translation]

#### US Pressure on Prithvi

1255. SHRIMATI BHAVNA CHIKHLIA:

PROF. PREM DHUMAL:

SHRI PANKAJ CHOWDHARY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Clinton Administration, after providing Military assistance worth crores of dollars to Pakistan, is trying to pressurize India neither to launch "Prithvi" missile nor to develop 'Agni'; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) and (b). The Clinton Administration has, in the past, expressed opposition to our ballistic missile development programme. However, this issue has not been raised by the US following the recent Congressional approval of the Brown amendment, which provides for a one-time waiver of the Pressler Amendment to permit the transfer of \$ 368 million worth of advanced US military equipment to Pakistan.